Annexure-1

Name of the corporate debtor: Kandla Energy and Chemicals Limited: Date of commencement of CIRP 21-10-2022; List of creditors as on 23-12-2022

List of secured financial creditors belonging to any class of creditors $% \left(1\right) =\left(1\right) \left(1\right) \left($

(Amount in ₹)

Sl.	Name of Credi t	di t Details of claim		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remark s,
No.	or	received								continge- nt	-		claim under	if any
			claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	related	% of voting share in CoC		Mutual dues, that may be set- off	admitted	verifica- tion	
						Nil								
		, in the second second												